

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00380/2018

Friday, this the 31st day of August, 2018

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member

Muraleedharan Nair J., S/o. K. Janardhanan Pillai (Late),
 aged 58 years, Marketing Executive, Business Post Centre,
 Thycaud PO, residing at Visakam, Anad PO, Nedumangad,
 Thiruvananthapuram – 695 541. **Applicant**

(By Advocate : Mr. M.R. Hariraj)

V e r s u s

1. Union of India, represented by the Secretary to Government of India, Ministry of Communications, Department of Posts, New Delhi – 110 001.
2. Chief Postmaster General, Kerala Circle, Thiruvananthapuram- 695 033.
3. Superintendent of Posts, Trivandrum South Division, Thiruvananthapuram – 695 036. **Respondents**

(By Advocate : Mr. K. Kesavankutty, ACGSC)

This application having been heard on 31.08.2018 the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member –

Learned counsel for the applicant submits that the applicant wishes to withdraw the OA as the respondents have allowed him to continue in the present station for the present.

2. Accordingly, the Original Application is dismissed as withdrawn. No costs.

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

“SA”

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APPLICANT'S ANNEXURES

Annexure A1 – True copy of memo No. B/Transfer/2018 dated 13.4.2018 issued by the 3rd respondent.

Annexure A2 – True copy of order No. B/MISC/DLGs dated 26.8.2016 issued by the 3rd respondent.

Annexure A3 – True copy of memo No. B/Transfer/2017 dated 6.4.2017 issued by the 3rd respondent.

Annexure A4 – True copy of the order No. B/transfer/2017 dated 11.4.2017 issued by the 3rd respondent.

Annexure A5 – True copy of the representation dated 17.4.2018 submitted by the applicant to the 3rd respondent.

Annexure A6 – True copy of the consolidated transfer policy of the Department circulated by memo No. 141/141/2013-SPB-II dated 31.1.2014.

RESPONDENTS' ANNEXURES

Nil

-X-X-X-X-X-X-X-